

Thefts and petty crimes in airport premises

293. DR. SANTANU SEN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that there is an increase in the number of thefts and petty crimes in airport premises;
- (b) if so, the details of crimes reported with airport security agencies for last three years, State-wise;
- (c) whether Government has proposed to take concrete steps for adequate safety of passengers; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) The incidents of theft, etc. are a law and order issue, which is a State subject. As and when such incidents are brought to notice, complaints are lodged with local police, which takes further action. As per the data made available by the Bureau of Civil Aviation Security (BCAS), the regulatory authority for security at airports in the country, the incidents of thefts have decreased considerably during the previous years. The details of theft cases reported/registered at various airports for last three years, are given in the Statement (*See* below). The BCAS has also issued instructions to prevent such incidents.

(c) and (d) The aspect of safety of air passengers within airports is intrinsic to the security requirements at airports. The security requirements at airports are dynamic in nature, and the security system at airports is reviewed from time to time and upgraded as per the requirements. As for the in-flight safety of passengers, the following steps are taken:-

- (i) When seat belts are to be fastened. Illustration showing the fastening, tightening and unfastening of seat belts.
- (ii) When and how oxygen equipment is to be used.
- (iii) Restrictions on smoking.
- (iv) Location and method of opening emergency exists.
- (v) Use of evacuation slides.

- (vi) How to brace oneself while experiencing impact loads for all seat orientations.
- (vii) Location and use of Life Saving Rafts/Jackets for over water flights.
- (viii) Routes from passenger area to emergency exists.
- (ix) Restrictions on use of mobile phone, laptops, electronic devices, etc.

Moreover, adequate steps have also been taken to prevent incidents of collision/ mid-air misses of aircraft.

Statement

Details of theft cases reported/registered at various airports during the last three years

Sl. No.	Airports	Year 2016	Year 2017	Year 2018
1.	Chennai	-	-	01
2.	Kolkata	-	-	02
3.	Delhi	34	34	28
4.	Mumbai	17	10	18
5.	Hyderabad	11	15	05
6.	Amritsar	01	-	-
7.	Jammu	01	-	-
TOTAL		64	59	54

Transfer of airports to private parties

294. SHRI BINOY VISWAM: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there is a move by Government to hand over certain airports to Public-Private-Partnership (PPP) model, if so, the details thereof;
- (b) what were the conditions for handing over the airports in Delhi and Mumbai to private players;
- (c) how much land was handed over to private players;
- (d) whether there is a proposal from Government of Kerala to run the Trivandrum and Calicut airports by its own initiative; and